## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali .

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 63/11 CA 237/11 CA 146/12	IA 110/17 in TP 31/16	For hearing on IA	397/398	Praveen Nallapopthula Vs Tele DNA Communications Pvt. Ltd. & Ors.

SL.	NAME (IN CAPITAL)			
			SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

N.K.Dilip M.G.Namoppes Nivele, B.S. Advocates Total Legal

## ORDER

Counsel for Petitioner absent. Petitioner is also absent. No representation for Petitioner. Counsel for Respondent reported the matter is settled between parties and requested adjournment. List it for 29.01.2018.

Member (T)

Member (J)